

submitted the project report for constructing a Fisheries Harbour at Munambam, Ernakulam district with revised implementation schedule;

(b) if so, when this report was received;

(c) whether Kerala Government has agreed to share 50 per cent cost of the project; and

(d) whether Union Government have accepted the project report?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Yes, Sir.

(b) The updated project report was received from Government of Kerala in March, 1988.

(c) Yes, Sir.

(d) Based on the project report a draft memorandum has been prepared and circulated among the appraisal agencies.

Target of addition of Roads to National Highway System

3210. **SHRI I. RAMA RAI:** Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether a target of adding 3000 kilometers of road per year to the National Highway system has been fixed;

(b) whether the target fixed can be achieved in view of the high cost of Rs. 50 lakhs to Rs. 1 crore per kilometres of road;

(c) the foreign credit obtained for the last three years from the World Bank and the Asian Development Bank for the construction and upkeep of the National Highways; and

(d) the length of the National Highways

in Kerala at present and the steps taken to increase the same?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No, sir.

(b) Does not arise.

(c) An Agreement has been signed with the World Bank only for providing loan assistance of US \$ 200 million for improvement of National Highway projects. As on 31.3.1988, an expenditure of Rs. 19.19 crores has been claimed for reimbursement from the World Bank.

(d) The length of National Highways in Kerala is 790 kms. Due to constraints on resources, it is not possible at present to declare any new road as a National Highway in Kerala.

India's Assistance for Fertiliser Plant in Tanzania

3211. **SHRI L RAMA RAI:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether Tanzania Government have sought the assistance of Government of India for setting up a fertilizer plant in their country; and

(b) if so, the details thereof and the decision taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) and (b). Yes Sir, at the instance of the Government of Tanzania, a techno-economic feasibility study for the establishment of a gas-based fertiliser plant in that country was prepared by Projects and Development India Ltd. (PDIL).

Tanzania Government has recently sought some clarifications regarding the size of plant etc. which is under consideration in consultation with PDIL.